

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 136 of 2013 &
I.A. No. 21 of 2014**

Dated : 19th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

NTPC Ltd.

....Appellant(s)

Versus

Central Electricity Reg. Commission & Ors.

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

14.03.2014.

COURT MASTER